HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)–HCT/Judl/Roster/2020/ 4473 **18th July, 2020**

NOTIFICATION

It is hereby notified that the Hon'ble Chief Justice will not be available for judicial work **on 20.07.2020 (Monday)**. All the cases scheduled to be taken up by His Lordship on 20.07.2020 shall stand adjourned.

By order,

Sd/–

(V. PANDEY)
REGISTRAR (JUDICIAL)

NoF.40(1)–HCT/Judl/Roster/2020/ 4474–99 **18th July, 2020**

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Assistant Solicitor General of India, Govt. of India, Agartala;
10. The Public Prosecutor, High Court of Tripura, Agartala;
11. The Govt. Advocate, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;

13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
21. All the Superintendents, High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Bench Sections, High Court of Tripura, Agartala,
26. Notice Board of the Court-house; and
27. Order File.

18.7.2020

REGISTRAR (JUDICIAL)